

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 3910
TO BE ANSWERED ON 21st December, 2021

Inland Fisheries and Aquaculture

3910. SHRI ARUN SAO:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी, मंत्री be pleased to state:

- (a) the details of the steps taken by the Government for the development of inland fisheries and aquaculture in the country;
- (b) the details of the funds allocated in this regard, State-wise including the State of Chhattisgarh;
- (c) whether the funds approved / released by the Government are not being utilized as expected;
- (d) if so, the reasons therefor; and
- (e) the details of the actions taken by the Government in this regard?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (e): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing various schemes/programmes for development of fisheries including inland fisheries and aquaculture. Details of the Central Schemes/Programmes implemented are as below:

(i) The Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries implemented from 2015-16 to 2019-20 for development of fisheries in the country. The CSS *inter-alia*, extended financial assistance for creation of fisheries infrastructure including inland fisheries and aquaculture such as installation of cages and pens in reservoirs, construction of ponds for brackish, saline and freshwater aquaculture, establishment of fish brood banks, hatcheries, raceways, development of waterlogged areas, Recirculatory Aquaculture System (RAS), seed rearing units, fish feed mills, development of post-harvest infrastructure like Ice plants, Cold Storages, Ice plants-cum-cold storages and development of fish landing centre in Reservoirs.

(ii) A dedicated fund namely, 'Fisheries and Aquaculture Infrastructure Development Fund' (FIDF) with a total fund size of Rs.7,522.48 crore has been created in year 2018-19 for providing concessional finance for creation and strengthening of fisheries infrastructure facilities including in the field of inland fisheries and aquaculture.

(iii) Extension of Kisan Credit Card (KCC) facility to fishers and fish farmers to help them to meet their working capital needs for fisheries and aquaculture since 2018-19.

(iv) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” with highest ever investment of ₹20050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21 including inland fisheries and aquaculture. The scheme intends to address critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernization and strengthening of value chain and traceability in inland fisheries and aquaculture sector. PMMSY *inter-alia* supports range of activities for development of Inland fisheries and aquaculture such as reservoir cage culture, river ranching, fish seed stocking in natural water bodies and providing livelihood and nutritional support for fishers’ families including inland fishermen during fishing ban/lean period for conservation of fisheries resources. State-wise central fund released including Chhattisgarh for development of fisheries including inland fisheries and aquaculture under PMMSY furnished at **Annexure-I**. Besides, The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying reviews with the States and Union Territories on regular basis for utilization of central funds released to them under various schemes.

Statement referred to in reply to part (a) to (d) of the Lok Sabha unstarred Question No. 3910 for reply on 15th December, 2021: State-wise central fund released including Chhattisgarh for development of fisheries including inland fisheries and aquaculture under PMMSY so far.

Sl. No.	State/UT/Institutes	Fund released (Rs in lakh)	
		2020-21	2021-22
1	Andaman & Nicobar Islands	200	509.3
2	Andhra Pradesh	4888.78	6671.61
3	Arunachal Pradesh	503.33	287.28
4	Assam	2676.56	5051.43
5	Bihar	2932.12	1308.15
6	Chhattisgarh	3246.57	1509.75
7	Daman & Diu	178.9	7.2
8	Delhi	144.3	0
9	Goa	596.74	26.85
10	Gujarat	893.7	4804.85
11	Haryana	953.94	853.62
12	Himachal Pradesh	1024.37	553.98
13	Jammu & Kashmir	682.78	4650.78
14	Jharkhand	1618.46	1043.45
15	Karnataka	3031.52	8359.14
16	Kerala	800	4362.99
17	Lakshadweep	1344.12	98.8
18	Madhya Pradesh	2379.16	4879.98
19	Maharashtra	3032.42	2840.25
20	Manipur	703.84	394.13
21	Meghalaya	579.15	211.5
22	Mizoram	986.77	215.58
23	Nagaland	807.07	15.45
24	Odisha	3888.59	6075.39
25	Pondicherry	990.5	12.6
26	Punjab	567.84	0
27	Rajasthan	201.57	121.6
28	Sikkim	313.2	23.38
29	Tamil Nadu	1367.07	3213.99
30	Telangana	779.34	1326.25
31	Tripura	737.01	1228.05
32	Uttar Pradesh	6008.43	2046.44
33	Uttarakhand	912.61	917.4
34	Ladakh	37.5	12.3
